Annexure – 2

Name of the Corporate Debtor: Tenny Jose Limited; Date of Commencement of liquidation: 16.12.2022; list of stakeholders as on: 31.03.2023

## List of Unsecured Financial Creditors

| ω                         |                       | 2                         | 1             |                                 |           | No.   |
|---------------------------|-----------------------|---------------------------|---------------|---------------------------------|-----------|---|
| IIFL Finance<br>Ltd       | Financial<br>Services | Can Float                 | Tata Capital  |                                 |           | Creditor  |
| 13.02.2023                | 07.03.2023            | 0707070                   | 01.03.2023    | receipt                         | Date of   | Details Of  |
| 1,887,936.67 1,887,936.67 | 25,26,017.95          |                           | 29 62 7/15 00 | Claimed                         | Amount    | Details Of claim received   |
| 1,887,936.67              | 25,26,017.95          | 25,62,745.00 25,62,745.00 | 20 52 745 62  | claim<br>admitted               | Amount of | De  |
|                           |                       |                           |               | of<br>claim                     | Nature    | etails of cla   |
|                           |                       |                           |               | covered<br>by<br>guarantee      | Amount    | Details of claim admitted   |
|                           |                       |                           | admitted      | in total<br>amount<br>of claims | % chara   |   |
|                           |                       |                           |               |                                 |           | Amount of Amount of Contingent any claim mutual dues, that may be |
|                           |                       |                           |               |                                 | set off   | Amount of any mutual dues, that may be                            |
|                           |                       |                           |               |                                 |           | Amount of claim rejected  |
|                           |                       |                           |               |                                 |           | Amount of claim under verification                                |
|                           |                       |                           |               |                                 |           | Remarks, if any   |

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